

**GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF PUBLIC ENTERPRISES**

**RAJYA SABHA**

**UNSTARRED QUESTION No. 3068**

**TO BE ANSWERED ON THE 22<sup>nd</sup> MARCH, 2018**

**TOILETS CONSTRUCTED UNDER CORPORATE SOCIAL RESPONSIBILITY**

**3068: SHRI VIVEK GUPTA**

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the toilets constructed using corporate social responsibility (CSR) funds by CPSEs, under Swachh Bharat Mission are unhygienic and unusable;
- (b) whether Government has undertaken any measures to ensure hygienic toilets and if so, the details thereof; and
- (c) the details of funds allocated for maintenance of toilets constructed under CSR fund of CPSEs, State-wise?

**A N S W E R**

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
(SHRI BABUL SUPRIYO)**

(a) & (b): Department of Public Enterprises (DPE) has received no information that the toilets constructed under CSR by CPSEs are unhygienic and unusable. DPE has been regularly holding workshops for sensitizing the concerned executives of CPSEs for ensuring the quality and sustainability of assets created under CSR. Besides, M/o Housing and Urban Affairs has also issued instructions to State Mission Directors to ensure proper maintenance of toilets constructed under CSR of CPSEs through Urban Local Bodies (ULBs).

(c): State-wise details of funds allocated for maintenance of toilets constructed under CSR by CPSEs are not maintained by DPE.

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